

Seventeenth Loksabha

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Title: Introduction of the Constitution (Amendment) Bill, 2019 (Insertion of New Article 21B).

**HON. CHAIRPERSON:** Now Item No.138, Dr. Sujay Vikhe Patil.

**DR. SUJAY VIKHE PATIL (AHMEDNAGAR):** Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The motion was adopted.*

**DR. SUJAY VIKHE PATIL :** Sir, I introduce\*\* the Bill.

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